

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 199/15	TP 23/17	Hearing	433(e) /433(f)	Security Services Vs Bhoruka Power Corpn. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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7. N. SHANKAR RANGAREJI
ADVOCATE
9448086725

PETITIONER

N. Shh.

Counsel for petitioner is present. He is directed to comply the relevant rules framed under the I&B Code for proceeding further. Meantime, he is also directed to serve notice on the respondent by collecting from the Registry.

List it on 11.04.2017.

MEMBER (J)

MEMBER (T)